

119 126

 BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.180/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	Smt Biva Pyne-Vs-Findon Company Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

KULDIP MALLIK, Adv.
URMILA CHAKRABORTY,
DEBASRI MALLIK,

} For Respondent
NO. 3

19/12/17

Deep Nath Ray Chowdhury, Adv.
Soumen Sengupta, Adv.

} Petitioner

19/12/2017

ORDER

Ld. Counsel for the petitioners and the respondent no. 3 and 9 are present.

Ld. Counsel for the petitioner submitted that respondent no. 2, Hemchand Pyne, has died and sought leave of the Court for filing substitution application. Prayer is allowed. Substitution application may be filed within 15 days from today.

List it on 16/02/2018.

 Sd

(Jinan K.R.)
Member (J)

 Sd

(V.P.Singh)
Member (J)